COURT - I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 197 OF 2015

Dated: 29th March, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of :

Sree Rayalaseema Alkalies & Allied Chemicals Ltd. …Appellant(s)
Vs.
Karnataka Electricity Regulatory Commission & Ors. …Respondent(s)

Counsel for the Appellant(s) : -

Counsel for the Respondent(s) : Ms. Vaishnavi Subrahmanyam for R.2,4 & 6

Mr. Ashok Bannidinni for R.5
Mr. R.B.Sharma for R.3 & R.29

ORDER

Learned counsel for the appellant is absent.

List the matter on ***12.07.2017***. In the meantime, learned counsel for the respondents may file reply on or before 20.04.2017 after serving copy on the other side. Thereafter, rejoinder may be filed on or before 05.05.2017 after serving copy on the other side.

(I. J. Kapoor)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

ts/kt